NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER : CA/5/2016 PETITION NUMBER

: SYNTHITE INDUSTRIES LTD NAME OF THE PETITIONER(S)

: SHARE HOLDER TO APPLICATION NAME OF THE RESPONDENT(S)

: 14(1) **UNDER SECTION**

West State

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

THREY AMBAY

2. PRIVADARSHINI N AKHIL JAIN

Tor TRBHABILAR

Coursel for Shareholder Objectors CCI Maken

3. Byr. Beech Thomas Sr. Adv for K. Cher tham kunen

Consel for ALADON Shone holder objech

<u>ORDER</u>

Mr. Thriyambak Kannan, Counsel for Applicant present. Ms. Priyadarshini N, Counsel for Shareholder objectors present. Mr. K. Gowtham Kumar, Counsel for Shareholder Objector also present. Pleadings are complete. Matter is posted for final hearing. Put up on **04.07.2017** at **10.30** A.M.

S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)